

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF FEBRUARY 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL		NIL							
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		NIL							
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL		NIL							
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		NIL							
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL		NIL							
6	SH. NIKHIL CHOPRA, DJ COMM 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		NIL							
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		NIL							
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL							
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./188/2025	13.02.2025	M/S S K EDUCATIONS PVT LTD Vs CHAHAKTA BACHPAN PLAY SCHOOL AND ORS	ROHIT WASHIST	9810189223	rohit1996vashist@gmail.com	28.02.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./208/2025	17.02.2025	STATE BANK OF INDIA Vs Sweta Singh	Suchita Dixit	896932838	sohitrishuchita@gmail.com	24.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./295/2024	11.03.2025	M/S INVICTUS DIGITAL Vs M/S SHREE DURGA ENTERPRISES	9810220380	advocates.e klawya@g mail.com	21.02.2025	
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./103/2025	22.01.2025	KARIGARI DESIGNS PV	9718053860	NA	12.02.2025	
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./117/2025	25.01.2025	Wansh Khurana Vs G7 W	9811479499	NA	12.02.2025	
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./1277/2023	03.10.2023	RAJENDER KUMAR MA	9873403435	viavadv55 8@gmail. l rn 111	01.02.2025	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)	18-12-2024	HPL Electric and Power Ltd through its Authorised Representaive Vs Subhash Chandra Proprietor of S S Electricals	9810210832	vijayprakas h9682@gm ail.com	24.2.2025
			307	Civil	CS (COMM)	30-07-2024	Nike Innovate C.V. Vs As	9818209970	aastha@the legist.com	12.2.2025
			307	Civil	CS (COMM)	28-05-2024	TDG Infraengineering Pvt Ltd Vs M/s National Construction	9873560776	rajeevgupta lawyer@gm ail.cm	4.2.2025
			307	Civil	OMP (I) (CO	12-08-2024	TATA CAPITAL LTD Vs S	9811452022	anish_bhol a17@yahoo .com	1.2.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)343	07-03-2024	M/s Agrico Organics Vs	9810821712	kunalmada h@kmalaw office.com	10.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)490	24-11-2021	M/S SAMUNDER SAREE CENTRE Vs M/S JANNAT	9250277818	-	10.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/25	01-11-2019	RAVINDRA AGGARWAL	isha Ahmed	-	-	10.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/54	14-01-2025	OMEGA SILICONE INDIA	Anurag Nasiar	9999683501	advanurag nasiar@gmail.com	19.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS		
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	82/2025	22.01.2025	TATA CAPITAL LTD V/S ANURAG SHARMA	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025
			401	OMP I COMM	93/2025	23.01.2025	TATA CAPITAL LTD V/S ANUBHAV PANDEY	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025
			401	OMP I COMM	103/2025	27.01.2025	HDFC BANK LTD V/S RISHI PAL SINGH	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025
			401	OMP I COMM	102/2025	27.01.2025	HDFC BANK LTD V/S SUNIL SEHRAWAT	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025
			401	MISC DJ	447/2024	26.07.2024	CANARA BANK V/S RAM KUMAR	SANTOSH KUMAR ROUTH	9990432878	SKRLAWFIRMS@GMAIL.COM	06.02.2025
			401	OMP I COMM	128/2025	29.01.2025	HDFC BANK LTD V/S SUSHIL AGGARWAL	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.02.2025
			401	CS COMM	1250/2024	14.11.2024	M/S DEEP BLUE EXPRESS P LTD V/S RAJESH KR MIGLANI	HIMANSU	7988358702	JAIN.HIMANSHU87@GMAIL.COM	25.02.2025
			401	CS COMM	136/2025	29.01.2025	YASHPAL KHURANA V	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	11.02.2025
			401	CS COMM	1238/203	06.09.2023	HARMIT SINGH V/S RAVI BHAI	KUNAL KA	9871028645	KKALRAADV@GMAIL.COM	17.02.2025
			401	CS COMM	137/2025	29.01.2025	AAKASH EDUCATIONAL SERVICE LTD V/S AKASH INSTITUTE OF INFORMATION TECHNOLOGY	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	23.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		401	OMP I COMM	127/2025	29.01.2025	HDFC BANK LTD V/S RACHIT SHARMA	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.02.2025	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs(comm)870/2024	07-10-2024	Aqualite Industries Vs. Prateek Roy Barman	Archit Singhal	9899043045	legal@sigmalegal.in	06.02.2025	
				cs(comm)88/2024	20-11-2024	Happy Foot Industries Vs. Raman Industries	Care Sanjay Kalipadam Jain	981112087	spjainlawfirm@gmail.com	04.02.2025	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	OMP i COMM	265/2024	12.11.2024	YES BANK LTD VS VANDANA ARORA	SACHIN KATYAL	9811015339	KATYALSA CHIN2008@GMAIL.COM	25.01.2025
		209	OMP i COMM	267/2024	12.11.2024	YES BANK LTD VS SUMIT KUMAR	SACHIN KATYAL	9811015339	KATYALSA CHIN2008@GMAIL.COM	20.01.2025	
			OMP i COMM	262/2024	12.11.2024	YES BANK LTD VS PREMPAL SIYARAM	SACHIN KATYAL	9811015339	KATYALSA CHIN2008@GMAIL.COM	20.01.2025	
			OMP i COMM	264/2024	12.11.2024	YES BANK LTD VS RAJ SHARMA	SACHIN KATYAL	9811015339	KATYALSA CHIN2008@GMAIL.COM	20.01.2025	
			CS COMM	33/2025	14.01.2025	SATYA NARAIN GPTA VS PUNEET VERMA	USHA KIRAN	9811317311	ARVINDGUPTA@GMAIL.COM	24.01.2025	
			CS COMM	999/2024	26.11.2024	OM TRANS LOGISTICS LTD VS NEHAL SUTARIYA	ARUN AGGARWAL	9810163624	ADVOCATEARTJN23@GMAIL.COM	02.02.2025	

SR. COURT NO.	JUDGE	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		COMMERCIAL	CS (Comm) 1005/2024	07-11-2024	IFG Hardware P LTD Vs Jayanti Shashi Kumar	vibhore garg	9811352998	vibhor@balegal.in	17-12-2024
				COMMERCIAL	cs (Comm) 1012/2024	29-11-2024	Ms PSA Polymers P Ltd Vs Priya Ravindera	Ritik Malik	8076078466	RLBAJURIST@GAMIL.COM	24-01-2025
				COMMERCIAL	CS (Comm) 447/2024	20-05-2024	M/S BEST ROADWAYS Vs ARUN GUPTA	REHANA AHMAD	8376927278	NOT MENTIONED	30-01-2025
				COMMERCIAL	CS (Comm) 5844/2024	05-12-2024	M/S GLOBEX BATHING SOLUTIONS V/S SMT. SULEKHA	SURIENDER SINGH	9212226354	ASVSURINDERSINGH@GAMIL.COM	05-01-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (COMM.)	260 / 2024	11.12.2024	Indian Academy of Highway Engineers Vs Ms Vanya Marketing Pvt Ltd	SARTHAK RAIZADA	9354096301	12.02.2025	
				CS (COMM.)	821 / 2024	01.10.2024	M/S ORIENT BLACKSWAN PVT LTD Vs SHRI VED PRAKASH GUPTA SOLE PROPRIETOR OF M/S KRISHNA BOOK DEPOT (SINCE DECEASED THROUGH LEGAL HEIR)	ANAND SINGH	9873273410	18.02.2025	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
			CS (COMM.)	129 / 2024	24.05.2024	Hll Infra Tech Services Limited Vs Bhullar Construction	MANMOHAN SINGH NARULA	9999446727	21.02.2025		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT FOR RECOVERY	CS (COMM)/5739/2024	28/11/24	Ridgeway Energy vs Ernst and young	PRASHANT PATHAK	NOT AVAILABLE	45689	
				SUIT FOR TRADEMARKS	CS (COMM)/5765/2024	07/12/24	Zydus Wellness Products Ltd. v. Golechha Bioscience Pvt. Ltd & Anr	RAHUL BHUJBAL	NOT AVAILABLE	45745	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1203/25	04.02.2025	AXIS BANK LTD VS BINSYS TECHNOOGIES P LTD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srclslegal.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1205/25	04.02.2025	KOTAK MAHINDRA BANK LTD VS UPADHYAY TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	824/25	24.01.2025	MAHINDRA FINANCIAL VS IRSHAD ALAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	917/25	27.01.2025	AXIS BANK LTD VS YASHODA KUMARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	916/25	27.01.2025	AXIS BANK LTD VS BABLOO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	912/25	27.01.2025	AXIS BANK LTD VS RAKESH KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1000/25	29.01.2025	YES BANK LTD VS VANSHIKA ROAD	ANANJAY SINGH(P),	7030378800	asaplegalanadvocates@gmail.com	13.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	666/25	21.01.2025	YES BANK LTD VS MANOJ MISHRA	8285002845	manjul.sood@srslegall.com	09.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1148/25	03.02.2025	AXIS BANK LTD VS AJAY KUMAR	9873347330	mayank_mahajan05@yahoo.com	09.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1153/25	03.02.2025	AXIS BANK LTD VS JAY PRAKASH	9873347330	mayank_mahajan05@yahoo.com	09.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1146/25	03.02.2025	AXIS BANK LTD VS SONIA	8285002845	manjul.sood@srslegall.com	09.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1145/25	03.02.2025	AXIS BANK LTD VS UDAY KUMAR OJHA	8285002845	manjul.sood@srslegall.com	09.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1147/25	03.02.2025	AXIS BANK LTD VS PUNEET BHATIA	8285002845	manjul.sood@srslegall.com	10.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	725/25	22.01.2025	AXIS BANK LTD VS PRASHWAR AZAD	9873347330	mayank_mahajan05@yahoo.com	09.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	151/25	10.01.2025	AXIS BANK LTD VS VED PRAKASH	9871040589	indolexlaw@gmail.com	15.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	479/25	15.01.2025	AXIS BANK LTD VS HEMRAJ MEENA	9999183119	anuj@agcp-artners.co.in	19.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	168/2025	10.01.2025	AXIS BANK LTD VS MOHIT KUMAR	9971891788	info@aualegal.com	21.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	169/2025	10.01.2025	AXIS BANK LTD VS MENKA	Rahul Chauhan(P),	9971891788	info@aualegal.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	335/2025	14.01.2025	KOTAK MAHINDRA BANK LTD VS SHYAM BIHARI	parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	338/2025	14.01.2025	KOTAK MAHINDRA BANK LTD VS ROHIT SACHAN	parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	21.02.2025
		12, New Court Block-I	Civil Case	10/2025	10.01.2025	RUBICON INSPECTIONS SYSTEMS VS PARAS RAILTECH	ANKUR GARG(P),	9971420555	official@maplegal.in	21.02.2025
		12, New Court Block-I	Civil Case	17/2025	14.01.2025	M/s LOREAL INDIA P LTD VS ASHOK KUMAR & ORS	Shravan Bansal(P),	9990605966	prishi@unitedandunited.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	582/2025	18.01.2025	AXIS BANK LTD VS RAJVEER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	583/2025	18.01.2025	AXIS BANK LTD VS RENU GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	584/2025	18.01.2025	AXIS BANK LTD VS ASHA DOUNDIYAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	727/2025	22.01.2025	AXIS BANK LTD VS EXPRESS SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	586/2025	18.01.2025	AXIS BANK LTD VS GULFAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	717/2025	22.01.2025	AXIS BANK LTD VS SARA TRADING COMPNAY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SOUTH DISTRICT								
		6, New Court Block-I	Commercial	CS (COMM)/596/2022	15.10.2022	CANARA BANK Vs MR. JAIPAL	ANSHUMAN SHRIVASTAVA	9990042642	SRIANSHU83@GMAIL.COM	01.02.2025
		6, New Court Block-I	Commercial	CS (COMM)/6/2025	09.01.2025	IKSULA SERVICES PRIVATE LIMITED Vs COSPACES OPTECH PRIVATE LIMITED	ASHKRIT TIWARI	7708748786	ashkrit464@gmail.com	01.02.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/20/2025	27.01.2025	M/S CHRYSALIS CREATION Vs RENU GUPTA	ASHUTOSH LOHIA	9810120000	ALOHIAADV@GMAIL.COM	04.02.2025
		6, New Court Block-I	Commercial	OMP (1) (COMM.)/761/2025	22.01.2025	AXIS BANK LIMITED Vs VIVEK KUMAR PANDEY	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
		6, New Court Block-I	Commercial	OMP (1) (COMM.)/764/2025	22.01.2025	AXIS BANK LIMITED Vs SHOBHA VERMA	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
		6, New Court Block-I	Commercial	OMP (1) (COMM.)/767/2025	22.01.2025	AXIS BANK LIMITED Vs NEHA ENTERPRISES	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
		6, New Court Block-I	Commercial	OMP (1) (COMM.)/769/2025	22.01.2025	AXIS BANK LIMITED Vs HAMENT KUMAR	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
		6, New Court Block-I	Commercial	CS (COMM)/55/2025	28.01.2025	MS SAHARA TRADERS Vs MS SHEELA GEHLOT PVT LTD	SHAHID AHMAD	9910536696	SHAHIDAHMEDADVOCATE@GMAIL.COM	11.02.2025
		6, New Court Block-I	Commercial	CS (COMM)/268/2024	03.06.2024	Union Bank Of India Vs Vijender And Rakesh	KAMALJIT SINGH	9890410729	KAMALJITSINGHRAJNOT@GMAIL.COM	12.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		6, New Court Block-I	Commercial	CS (COMM)/114/2023	27.02.2023	SHUBHAM GOLDIEE MASALE PVT. LTD. Vs CHAUDHARY SWADIST MASALA UDHYOG	S.K.BANSAL	1126843455	UNITEDM ARK@UNITEDANDUNITED.COM	17.02.2025	
		6, New Court Block-I	Commercial	CS (COMM)/511/2024	08.11.2024	Punjab National Bank Vs Bhawna Walia	SARAVJIT YADAV	9711785812	SARAVJEEYADAVo8@GMAIL.COM	17.02.2025	
		6, New Court Block-I	Commercial	CS (COMM)/59/2025	31.01.2025	RAJENDRA GUPTA Vs NAZIA NASIR	SUNIL SHARMA	9711747642	SUNILLEGAL1o3@GMAIL.COM	17.02.2025	
		6, New Court Block-I	Commercial	Execution (Comm.)/17/2025	25.01.2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs ALPINE FRESH PVT LTD	NITESH KUMAR	9810197092	DSADV13@GMAIL.COM	17.02.2025	
		6, New Court Block-I	Commercial	Execution (Comm.)/168/2023	02.05.2023	HT MEDIA LTD Vs MUKUL VASHISHT PROPRIETOR R R SOLUTION	MADHUR DHINGRA	9999467283	MADHUR@AMASSOCIATES.COIN	27.02.2025	
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/3478/2024	17-12-2024	AXIS BANK LTD Vs ASHANAND	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3479/2024	17-12-2024	AXIS BANK LTD Vs MADHU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3480/2024	17-12-2024	AXIS BANK LTD Vs MOHSIN KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3481/2024	17-12-2024	AXIS BANK LTD Vs PHOP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3484/2024	17-12-2024	AXIS BANK LTD Vs VANDANA TALWAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/417/2022	18.07.2022	M/S R.K GUPTA AND ASSOCIATES AND ANR VS M/S PRISTINE PUBLICATIONS PVT LTD	C. M. GOYAL	9810652956	CMGOYALADVOCATE@GMAIL.COM	06.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/418/2025	15-01-2025	AXIS BANK LTD Vs RUKHSANA BEGUM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/419/2025	15-01-2025	AXIS BANK LTD Vs PARVEEN KUMAR MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/36/2025	21-01-2025	AARK PHARMACEUTICALS Vs CYGNUS MEDICARE PVT LTD	Prashant Bhargava(P),	9991119392, 9991116006	PASSAND ASSOCIATES@GMAIL.COM	06.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/37/2025	21-01-2025	AARK PHARMACEUTICALS Vs INDIANA PHARMA	Prashant Bhargava(P),	9991119392, 9991116006	PASSAND ASSOCIATES@GMAIL.COM	06.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/61/2025	01-02-2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	06.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/53/2025	25-01-2025	M/S KAMDHENU LIMITED Vs M/S YASHODA NANDAN ISPAT PRIVATE LIMITED AND ANR	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.com	06.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/116/2025	09-01-2025	AXIS BANK LTD Vs ROSHAN LAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/117/2025	09-01-2025	IFFCO KISAN FINANCE LTD Vs BALVIR PRATHVI	SAGAR AGGARWAL	9266434364	advocatesagaragwal@gmail.com	10.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/398/2025	14-01-2025	KOTAK MAHINDRA PRIME LTD Vs GIRDHARI SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartmer@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/225/2025	13-01-2025	AXIS BANK Vs Ajay Sharma	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/226/2025	13-01-2025	AXIS BANK Vs RAJENDER KUMAR	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/115/2025	09-01-2025	AXIS BANK LTD Vs KAPIL SIKRI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED Vs KK ROY HEALTHCARE PRIVATE LIMITED	RAUNAQ KAMATH	9999947699	office@ira.law	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/632/2025	18-01-2025	Axis Bank Ltd Vs KIRAN BISWAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/629/2025	18-01-2025	Axis Bank Ltd Vs VIMAL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/239/2025	13-01-2025	AXIS BANK LTD Vs YOGESH KUMAR GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/242/2025	13-01-2025	AXIS BANK LTD Vs SHALINI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/631/2025	18-01-2025	Axis Bank Ltd Vs ANIL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/630/2025	18-01-2025	Axis Bank Ltd Vs BHAVESH DEV SANGER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/57/2025	04-01-2025	AXIS BANK LTD Vs RAVI SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/402/2025	14-01-2025	AXIS BANK LTD Vs VIJAY KUMAR YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/405/2025	14-01-2025	AXIS BANK LTD Vs SUNIL KUMAR GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	10.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/639/2025	18-01-2025	Axis Bank Ltd Vs SHAHRUKH KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/641/2025	18-01-2025	Axis Bank Ltd Vs RISHIPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/640/2025	18-01-2025	Axis Bank Ltd Vs PRASHWAR AZAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/633/2025	18-01-2025	Axis Bank Ltd Vs ABHISHEK SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/634/2025	18-01-2025	Axis Bank Ltd Vs AABID KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/638/2025	18-01-2025	Axis Bank Ltd Vs RANJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/703/2025	22-01-2025	Axis Bank Ltd Vs A K ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/704/2025	22-01-2025	Axis Bank Ltd Vs KHATRI ROADLINES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/705/2025	22-01-2025	Axis Bank Ltd Vs GURPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/708/2025	22-01-2025	Axis Bank Ltd Vs NAVEEN VERMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/707/2025	22-01-2025	Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0014	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/693/2025	22-01-2025	Axis Bank Ltd Vs MUKHTAR ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/636/2025	18-01-2025	Axis Bank Ltd Vs RAHUL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/637/2025	18-01-2025	Axis Bank Ltd Vs RAHUL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1065/2025	31-01-2025	Axis Bank Ltd Vs SHAMA PARAVEEN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1063/2025	31-01-2025	Axis Bank Ltd Vs DHANRAJ YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1066/2025	31-01-2025	Axis Bank Ltd Vs RAMESH KUMAR	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1064/2025	31-01-2025	Axis Bank Ltd Vs HARVANSH	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1068/2025	31-01-2025	Axis Bank Ltd Vs ANIL KUMAR DUBEY	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1069/2025	31-01-2025	Axis Bank Ltd Vs RAMHIT R CHAUDHARY	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1035/2025	30-01-2025	Axis Bank Ltd Vs NIRMAL SHARMA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1033/2025	30-01-2025	Axis Bank Ltd Vs SHANI SRIVASTAVA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1034/2025	30-01-2025	Axis Bank Ltd Vs JAHANGEER KHAN	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1113/2025	01-02-2025	AXIS BANK LTD Vs ANURAG KUMAR SINGH	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1115/2025	01-02-2025	AXIS BANK LTD Vs HARJIT KAUR	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3570/2024	20-12-2024	AXIS BANK LTD Vs RAJPAL SINGH	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	11.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3571/2024	20-12-2024	AXIS BANK LTD Vs JUNGJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3572/2024	20-12-2024	AXIS BANK LTD Vs ARSHAD HUSSAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3577/2024	20-12-2024	AXIS BANK LTD Vs ARUN PRATAP DHAKARE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3578/2024	20-12-2024	AXIS BANK LTD Vs SHASHI PRATAP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3573/2024	20-12-2024	AXIS BANK LTD Vs SHAHZAD ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3574/2024	20-12-2024	AXIS BANK LTD Vs DEVENDRA SINGH TOMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3575/2024	20-12-2024	AXIS BANK LTD Vs ROHIT KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/3576/2024	20-12-2024	AXIS BANK LTD Vs INDERJEET KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1112/2025	01-02-2025	AXIS BANK LTD Vs ALOK KUMAR PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	11.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/114/2025	09-01-2025	YES BANK LTD Vs SHUBHAM SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/132/2025	10-01-2025	HDFC BANK LTD Vs VEERVATI THAKUR DASS	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/210/2025	13-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SULTAN MUSA PATIL	RAJESH JANGRA(P), 9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/223/2025	13-01-2025	AXIS BANK LTD Vs ADITYA SHARMA	Sunita Singh(P), 9871040589, 8920586266	indolexlaw@gmail.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/227/2025	13-01-2025	AXIS BANK LTD Vs GOVIND RAM MEENA	Sunita Singh(P), 9871040589, 8920586266	indolexlaw@gmail.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/236/2025	13-01-2025	AXIS BANK LTD Vs DHANRAJ SO RANG LAL	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/397/2025	14-01-2025	YES BANK LTD Vs Surrender	ANANJAY SINGH(P), 70303 78800	ASAPLEGA LANDADVOCATES@GMAIL.COM	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/635/2025	18-01-2025	AXIS BANK LTD Vs BASIT RAM YADAV	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/642/2025	18-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HITESH RAMESH DESARDA	RAJESH JANGRA(P), 9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/696/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJBAPU MUTTAYA DURGE	RAJESH JANGRA(P), 9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/694/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NAWALE ENTERPRISES	RAJESH JANGRA(P), 9958726491	jangraadvo cate@gamil.com	14.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/695/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONAWANE TOURS AND TRAVELS	9958726491	rajgraadvocate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/663/2025	21-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs NEK CHAND PURANDRE	9958726491	rajgraadvocate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/701/2025	22-01-2025	Yes Bank Ltd Vs AJAY KUMAR JAISWAL	8130383143	lalitpandeyadv@gmail.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/702/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KHAN NAJMA FARHAT FAROOQ KHAN	9958726491	rajgraadvocate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/880/2025	25-01-2025	AXIS BANK LTD Vs NARAYAN LAL GURJAR	9717028845	litigation@srscslegal.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/881/2025	25-01-2025	AXIS BANK LTD Vs KISHOR SO SHANKAR LAL	9717028845	litigation@srscslegal.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/883/2025	25-01-2025	AXIS BANK LTD Vs HAKARU SO HURAJI	9717028845	litigation@srscslegal.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/808/2025	24-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs GLOBAL AUTO SYSTEM	9958726491	rajgraadvocate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/872/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALAIYARASAN KANDEEBAN K	9958726491	rajgraadvocate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/873/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AKRAM MOHAMMAD ASLAM	9958726491	rajgraadvocate@gamil.com	14.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/874/2025	25-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs SIGNATURE INTERNATIONAL CORPORATION	9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/878/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs FATHIMA SANU P	9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/879/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MUKESH SINGH	9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4/2025	17-01-2025	SHREE SHYAM ENTERPRISES Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	9810959432	mailzsanja vbansal@yahoo.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/609/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs NIKESH BHIM SINGH	9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/611/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs SUGNI RAM KUMAR	9958726491	jangraadvo cate@gamil.com	14.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/118/2025	10-01-2025	AXIS BANK LTD Vs BRJESH SRIVASTAVA	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/223/2025	13-01-2025	AXIS BANK LTD Vs ADITYA SHARMA	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/240/2025	13-01-2025	AXIS BANK LTD Vs ANJU SURYAVANSHI	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1032/2025	30-01-2025	AXIS BANK LTD Vs MANISH CHOUDHARY	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (1) (COMM)/610/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs DINESH HUKUM SINGH	9958726491	rajgraadvocate@gamil.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/995/2025	29-01-2025	AXIS BANK LIMITED Vs SHYAMVEER SINGH	9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/137/2025	10-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs APARNA CHAUDHARY	9958726491	rajgraadvocate@gamil.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/964/2025	28-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAREEK SHAKIL PARVEZ	9958726491	rajgraadvocate@gamil.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/907/2025	27-01-2025	AXIS BANK LTD Vs VINAY MISHRA	9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1067/2025	31-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT	9958726491	rajgraadvocate@gamil.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1169/2025	04-02-2025	AXIS BANK LTD Vs MOHD IMRAN	9810072439	hladevlawassociates@gmail.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1214/2025	06-02-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs BHUPENDRA KUMAR GAUTAM	9958726491	rajgraadvocate@gamil.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1213/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NEERAJ KUMAR	9958726491	rajgraadvocate@gamil.com	27.02.2025
		29, New Court Block-II	Commercial	OMP (1) (COMM)/1261/2025	07-02-2025	AXIS BANK LTD Vs VIDHI MALHOTRA	9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1260/2025	07-02-2025	AXIS BANK LTD Vs RAGHUVVEER SINGLA	Sunita Singh(P), 9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025		
		29, New Court Block-II	Commercial	CS (COMM)/74/2025	10-02-2025	PREM PANWAR AND ORS Vs M/S TANWAR ENTERTAINMENTS PVT LTD	Rishabh Thakur(P), 9599276599	fishabh.thakur.adv@gmail.com	27.02.2025		
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/62/2025	10.02.2025	JAGDAMBA JYOTI V INNOVATICE PROJECT MANAG.	HIMANSHU JAIN	N/A	N/A	11.02.2025
					CS/COMM/64/2025	10.02.2025	ASHA DEVI VS MEDREW HEALTHCARE	ANKIT KUMAR	N/A	N/A	11.02.2025
					CS/COMM/132/2025	15.02.2025	M/S JAGDISH TREAD VS AMIT THAKUR	PUNET GARG	N/A	N/A	14.02.2025
					CS/COMM/384/2024	19.02.2025	M/S NIVESA ADIRONS VS M/S BEKUM INFRA PROJECTS	GARUAV TYAGI	N/A	N/A	20.02.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS (COMM)/106/2025	03-02-2025	M/S AUSTVINAYAK PLYWOODS Vs VIAK GROUP PRVIVATE LIMITED	Yogesh Kumar Gupta	8010258125	kgupta128@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/59/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD. Vs RAJENDRA SINGH	Kushal Kumar	7009793548	Rishabh.erudigitallega128@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/60/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs SONU SONU SHARMA	Kushal Kumar	7009793548	Rishabh.erudigitallega128@gmail.com	--
				Commercial suit	CS (COMM)/115/2025	07-02-2025	M/S MAHADEV LIQUAR Vs M/S MILLENIUM INFRAENGINEERS PVT LTD.	Shrey Kapoor	971775441	shrey.kapoor@gmail.com	--
				Execution Petition	CS (COMM)/119/2025	10-02-2025	GROG EVENTS AND ENTERTAINMENT PVT LTD Vs BOLLYBOOM INDIA PVT LTD	Sachin Bajpai	9958992778	info@incennslegal@gmail.com	--
				Execution Petition	CS (COMM)/130/2025	13-02-2025	M/S STINT SOLUTIONS Vs M/S DAV EDUCATION AND WELFARE SOCIETY	Ajay Kumar Chopra	9811104015	akchopraadv@yahoo.co.in	--
				Commercial suit	EXECUTION (COMM.)/69/2025	13-02-2025	SH. RAM BABU SHAH Vs. M/S ASHISH ENTERPRISES	F.S. Rajput	9910974803	stara9312@gmail.com	--
				Commercial suit	CS (COMM)/142/2025	17-02-2025	UNION BANK OF INDIA Vs MS. TAHSEEN ULLAH KHAN	Dhanajaya Kumar	9312872882	admin@lexstabililis.com	--
				Commercial suit	OMP (1) (COMM.)/28/2025	18-02-2025	YES BANK LTD Vs SAHJOT SINGH BAINS	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	--
				Commercial suit	CS (COMM)/161/2025	18-02-2025	SMARTWORKS COWORKING SPACES PVT. LTD. Vs PROBEROS TRADING PRIVATE LIMITED	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	--

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA T RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS		
			Commercial suit	OMP (COMM.)/19/2025	19-02-2025	MR. NARESH KUMAR JAIN Vs M/S R.K. STOCKHOLDING PVT LTD	Gurbaksh Singh	9810010333	gurbakshsinghadvi157@gmail.com	--	
			Commercial suit	OMP (COMM.)/20/2025	19-02-2025	M/S SPLENDOR BUILDWELL PVT LTD Vs MR. Mukesh Taneja	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	--	
			Commercial suit	EXECUTION (COMM.)/80/2025	19-02-2025	MAHAVEER ENTERPRISES Vs M/S EXPRESS CLONICS PRIVATE LIMITED	Saket Gogia	9845039139	saketgogia@lawttitude.com	--	
			Commercial suit	CS (COMM)/153/2025	19-02-2025	C L EDUCATE LTD Vs ROHAN GARG	Vikas Padora	9999195702	vikas.padora@gmail.com	--	
			Commercial suit	CS (COMM)/160/2025	22-02-2025	M/S RECAZ CHEMICALS (INDIA) PVT LTD. Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD.	P.S. Chauhan	8178925937	advocatenk393@gmail.com	--	
			Commercial suit	CS (COMM)/178/2025	28-02-2025	M/S SUVIDHA AIR SYSTEMS Vs M/S REHANI INDCON PVT. LTD.	Mohit Chadha	9999184123	MCHADHA863@GMAIL.COM	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	Misc (DJ)	421/2024	24.05.2024	Meenu Sharma Vs Nine Cafe o Hospitality Services Pvt. Ltd.	Sh Vinod Kumar Srivastava	9891269053	vs770449@gmail.com	17.02.2025
				CS (COMM.)	2939/2024	01.08.2024	M/s Balaji Enterprises Vs M/S KVS Plast India Pvt. Ltd	Sh Utkarsh Gupta	8860211682	utkarshlega196@gmail.com	25.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			CS (COMM.)	3964/24	20.12.2024	M/s Seashell Vs Backlog shipping	Shivam Mehra	9769075181	shivammehra@gmail.com	18.02.2025
			CS (COMM.)	3850/2024	16.11.2024	M/S Krishi Rasayan Exports Vs M/S Mahesh Krishi Seva Kendra	G.S Gangwar	9717211123	gangwar@gsgangwar.com	10.03.2025
			CS (COMM.)	3968/2024	21.12.2024	Heemanshu Publication Vs Mother Teresa	Naman Sabharwal	9868547959	chambersofgg@gmail.com	19.02.2025
			CS (COMM.)	110/25	04.02.2025	State Bank of India Vs Rezaul Karim	Amit Kumar Singh	7011848842	singhamito071@gmail.com	18.02.2025
			CS (COMM.)	6/2025	09.01.2025	Manorama Vs M/S Bharti Airtel ltd	Ajay Kumar Singh	9871681168	ajay111969@gmail.com	25.02.2025
			CS (COMM.)	48/2025	17.01.2025	State Bank of India Vs Dilli Kumar	Mr. R.K. Sinha	9811255673	advocatesinha@rediffmail.com	13.02.2025
			CS (COMM.)	99/25	01.02.2025	M/s Man Power Group Vs M/S OLX India	Parth Dixit	9810690505	parth@mimansalaw.in	13.02.2025
			MISC DJ	165/25	07.02.2025	Hari Singh Vs M/S Dynamic Aura	Bharat Gupta	45640851	legistauxiliary@gmail.com	15.02.2025
			CS (COMM.)	60/2025	22.01.2025	Jumax foam Vs Shamsons Polymers	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	19.02.2025
			CS (COMM.)	17/2025	10.01.2025	One 97 CommunicationsVs Welcome Theatre	Mr Rohit Jain	9811074162	rohitjn2003@gmail.com	28.02.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			CS (Comm)	3856/2024	18.11.2024	Uco Bank Vs Mrs Jyoti Srivastava	I.S Chauhan	9811008367	aschauhana dvo1@gmail.com	21.02.2025
			CS(COMM)	135/25	14.02.2025	Union Bank of India Vs Mamta Sharma	Lalit Kumar	9540009991	advlaltkumar5700@gmail.com	18.02.2025
			CS (COMM.)	3689/2024	20.09.2024	RX Infotech Vs Kaushal Kishore Gupta	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	25.02.2025
			CS(COMM)	128/25	13.02.2025	Canara Bank Vs Parul Tank	Anshuman Shrivastav	9990042642	SRIANSHU83@GMAIL.COM	19.02.2025
			MISC DJ	165/25	07.02.2025	Hari Singh Vs M/S Dynamic Aura	Bharat Gupta	45640851	legistauxiliary@gmail.com	22.02.2025
			CS(COMM)	127/25	13.02.2025	Artefact Projects Vs Airport Authority	Sameer Abhayankar	9953328394	contact@innovatuslaw.in	05.03.2025
			CS(COMM)	110/25	04.02.2025	State Bank of India Vs Rezaul Karim	Amit Kumar Singh	7011848842	singhamit071@gmail.com	11.03.2025
			CS(COMM)	99/25	01.02.2025	M/s Man Power Group Vs M/S OLX India	Parth Dixit	9810690505	parth@mimansalaw.in	24.02.2025
			CS(COMM)	93/25	31.01.2025	M/S Trimaster Pvt Ltd. Vs Sudip Roy	Manoj Kumar	999936580	iticorpjurists@gmail.com	11.03.2025
			CS(COMM)	3863/24	19.11.2024	Rapid Credits and Holdings Pvt Ltd Vs Abhilasha Jain & Anr.	J.P Pathak	8588965838	ajpathak01@gmail.com	11.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	CHITA DIXE	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST										
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	333/2024	28-10-2024	STATE BANK OF INDIA V/S MR. HEMRAJ @ HEMRAJ SHREKHEMCHAND		8896932838	agnihotrisu chita@gmail.com	12-02-2025	
			101	CS COMM	28/2025	25-01-2025	GRADES HEALTHCARE PVT. LTD. V/S SANGI HEALTHCARE PVT. LTD.	LAL AHMA	9690318731	bilalzfeb93@gmail.com	13-02-2025	
			101	CS COMM	25/2025	23-01-2025	PUNJAB NATIONAL BANK V/S IMRAN	SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	14-02-2025	
			101	CS COMM	338/2024	08-11-2024	ROHIT GARG V/S ATLANTA MEDIWORLD PVT. LTD.	AKIT KUMAR	9015505737	niyamamla wooffices@gmail.com	15-02-2025	
			101	CS COMM								
			101	CS COMM	23/2025	20-01-2025	MR. ABDUL JABBAR V/S MR. MOHAMMAD ALI SIDDIQUI & ORS.	ANT MAID	9910352622	nishantmail dasani@gmail.com	15-02-2025	
			101	CS (COMM)	344/2024	11-11-2024	BANK OF MAHARASHTRA V/S MRS. POOJA VAISH	MOHAN G	9015893668	advbmg2016@gmail.com	17-02-2025	
			101	CS COMM	2/2025	03-01-2025	CANARA BANK V/S ANKITA GUPTA	UJ AGARW	9999490798	advocateanujagarwal@yahoo.com	17-02-2025	
			101	CS COMM	368/2024	29-11-2024	BANK OF BARODA V/S PETRONIX INFO SYSTEM PVT. LTD.	DER SINGH	8130237770	shailender.sisodia@gmail.com	19-02-2025	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		101	CS COMM	12/2025	14-01-2025	YUGVIR SINGH ARYA V/S ZOOMCAR INDIA PVT. LTD. & ORS.	D. K. SINGH	9811108641	dksinghasociates2007@rediffmail.com	20-02-2025	
		101	OMP(I)(COMM)	1/2025	24-01-2025	SUNEET FINMAN PVT. LTD. V/S SH. MANOJ KUMAR	B. SHARM	9891887145		22-02-2025	
		101	CS COMM	416/2022	24-12-2022	BABA COMPUTERS V/S AADHAR COMPUTER PVT. LTD. & ORS.	BHAM VER	7017930978		22-02-2025	
		101	CS (COMM)	367/2024	29-11-2024	PAWAN KUMAR MAHESHWARI V/S ANURAG GUPTA	NOJ KUM	7827052969	advv.manoj18@gmail.com	24-02-2025	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS(COMM)	112/2024	29.10.2024	VINOD KUMAR, SOLE PROPRIETOR OF M/S ONLY I Vs M/S CAVANA CLOTHING PRIVATE LIMITED	ISHU KUMAR	9582366477	advocateatiputikr@gmail.com	18.02.2025
		DO	CS(COMM)	107/2024	16.10.2024	M/S SANSKAR BROTHERS Vs M/S J M D INDUSTRIES (U P)	TILAK RAJ SINGH	9999180330	mysantosh_5@rediffmail.com	04.02.2025	
39	SH. BRJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	14-01-2025	Dheeraj Kumar Vs Ajibul Haque	Gaurav Sha	9811695953	vashisthagarav07@gmail.com	10-02-2025
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	19-10-2024	Sanstuti Pharmaceutical Vs Kapil Chawla	F R Arora	9211786420	kapilraavikrabs@gmail.com	12-02-2025	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	11-09-2024	M/S BIOCON ELECTRIC PVT LTD VS DASS SALES	AMRENDER KUMAR DUBEY	9599801188	GLOBALVISIONLAW OFFICE@GMAIL.COM	25-02-2025	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	16-01-2025	shree bankey behari fabrics pvt ltd Vs ashu sharma	rakesh nau	9718565756	rakesh.nautiyal21@gmail.com	12-02-2025	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	31-07-2023	MUKESH JAIN PROPRIETOR OF M/S SAMYAK EXPORTS Vs ARORA ENTERPRISES THROUGH ITS PROPRIETOR	aditya jain 8383953944	jain.aditya@yahoocom	17-02-2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAROOM NO	COMMERCIAL CIVIL	OMP COMM	06-12-2024	Institute of Human Behaviour	TUSHAR SANNU DAHIYA	9911991166advtusharsannu@gmail.com	10.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 4	27-07-2024	Smt Sushila Vs Ashok Raghav	Manish Kumar	9311003050vishal0022@yahoo.com	10.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 2	21-08-2021	NGB DIAGNOSTICS THROUGH	RAJ KUMAR	9811010286rathorerajkumar@yahoo.co.in	10.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 6	02-12-2024	MS BASIC HEALTHCARE	RAKESH K	9899454835rks108@gmail.com	14.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 3	31-05-2024	Rajeev Mehra Vs Mohd Farun	KUMAR	9210004370vyasarun@gmail.com	19.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 5	18-11-2024	CAMPUS EAI INDIA PRIVATE	Siddharth Chaturvedi	9311969485adv.siddhantchaturvedi@gmail.com	19.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 4	18-01-2025	Levikas Enterprises Pvt Ltd	Ankit Kumar	9015505737advvaankitarya@gmail.com	25.02.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/65/2024	23-12-2024	M/S SURESH APPARELS Vs SACHIN KUMAR	R.S KELA,	9268300000bharat.gupta@arkca@gmail.com	13-01-2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/17/2024	16-03-2024	Saurabh Gupta Vs Munis	KAPIL KUMAR	9871040215Kapilkumar@clawoffice@gmail.com	13-01-2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/199/2024	28-03-2024	ANIL PITTI Vs M/S D.S.P. BHATTA COMPANY	KUSHAGR	999448797	Kushagra Bansal@Akaassociates.org.in	03-01-2025
		304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/120/2024	15-02-2024	Saurabh Gupta Vs Maheshwari Sudhir	Kapil Kum	9871040215	Kapilkumarlawoffice@gmail.com	13/01/2025
		305, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/122/2024	15-02-2024	Saurabh Gupta Vs Hiralal Odich Proprietor Of Ms Endana Mateshwari Enterprises	KAPIL KUM	9871040215	Kapilkumarlawoffice@gmail.com	13-01-2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL							
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							

